

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. ITSOURCE TECHNOLOGIES LIMITED
IT RELATED SERVICES AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. ITSOURCE TECHNOLOGIES LIMITED CIN: U72900MH1998PLC114091
2.	Address of the registered office	Office Address: Unit 403, 4 th Floor, Skyline Icon, Chimatpada Marol, Andheri – Kurla Road, Mumbai City, Mumbai, Maharashtra, India, 400059.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the information available with the RP there is a office measuring 4,500 Sq.mt. approximately in Rabale (Navi Mumbai).
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2024-25 till Insolvency Commencement Date the revenue was approx. Rs 50 Lakhs For the FY 2023-24, the income is in the following manner: Revenue from Operations: Rs.3,778.08 Lakhs Other Income: Rs.3.37 Lakhs For the FY 2022-23, the income is in the following manner: Revenue from Operations: Rs.5,117.43 Lakhs Other Income: Rs.13.08 Lakhs
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please connect to: cirp.itsource@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.itsource@gmail.com
10.	Last date for receipt of expression of interest	08.11.2024
11.	Date of issue of the provisional list of prospective resolution applicants	18.11.2024
12.	Last date for submission of objections to the provisional list	23.11.2024
13.	Date of issue of the final list of prospective resolution applicants	03.12.2024
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	23.11.2024
15.	Last date for submission of resolution plans	23.12.2024
16.	Process email id to submit EOI	cirp.itsource@gmail.com



Handwritten signature of Kailash Shah.

Sd/-

Kailash Shah

Resolution Professional In the matter of

M/s. ITSOURCE TECHNOLOGIES LIMITED

AFA valid till 18/12/2024

Date: 24.10.2024

Place: Mumbai

IBBI Reg. No.: IBBI/IPA-001/IP-P00267/2017-18/10511